



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

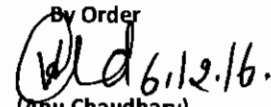
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 07-12-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 554/12 Kalyan Vs. Laxmi Narain	M.M.Ranjan	O.P. Mishra
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 405/12 Babu Lal Vs. Mathura Prasad Gulab Devi Arya Kanya Pathsala Education Trust	Ajay Kumar Bajpai	Prem Kumar Jatav
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Second Appeal No. 129/1996 Sita Ram Vs. Suraj Mal	M.L. Goyal	V.K. Tamolia
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Transfer Application No. 128/2016 Smt. Ritu Mishra Vs. Sh. Brajesh Nagar	Sandip Sharma	Brajesh Nagar
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No.2583/11 Hansraj Vs. Smt. Madna	Deepak Soni	
6	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 260/98 Bhagwati Prasad Vs. Mohan Lal	Santosh Kumar Jain	Kapil Bardar
7	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 346/16 Dr. Mohan Lal Sindhi Vs. Dr. Subhas Chand Agarwal	H.R. Gujar	Ajay Goyal
8	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta
9	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
10	Sh. Satish Kumar Awasthi , Advocate	S.B. Civil Writ Petition No. 6926/ 2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
11	Smt. Alka Bhatnagar, Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
12	Sh. Harish kumar Tripathi, Advocate	D.B. Civil Misc Appeal No. 3595/2015 Smt. Seema Vs. Narendra Kumar	Alias Khan	R.R. Goyal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur

“Help The Needy –Timely Help May Create History”



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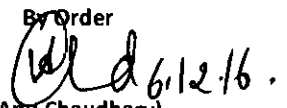
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Cause List Date 08-12-2016

S.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 1071/2016 Vinod Kumar Vs. Babita	Ajay Gupta	
2	Sh. A.R. Patvardhan, RHJS(Retd.)	S.B. Civil Writ Petition No. 21027/13 Nekram Vs. State	Shyam Kant Sharma	D.K. Dixit
3	Sh.O.P.Sharma-I RHJS (Retd.)	S.B. Civil First Appeal No. 676/2006 Hukum chand Vs. Birdhi Chand	Chiranji Lal Saini	Praveen Jain
4	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Writ Petition No. 6709/12 Bajrang Lal Sharma vs. Smt. Rudi Devi	Anil Upman	Vikram Singh Shekhawat
5	Ms. Anita Agarwal, Advocate	S.B. Cr. Misc. Petition No. 4046/2016 Nathu Lal Vs. State	Nitin Bhandari	Pankaj Sharma
6	Sh. A.K. Bajpai, Advocate	S.B. Arbitration Application No. 38/11 Suryoday Construction Co. Pvt. Ltd. Vs. Arvind Pareek	Anoop Dhand	Anuroop Singhi
7	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha Vs. State	Mahesh Gupta	Mukesh Sharma

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